Report and Accounts (2001-2002) of the Press Council of India, New Delhi and related papers

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI RAVI SHANKAR PRASAD): Sir, I lay on the Table a copy each (in English and Hindi) of the following papers:-

- (a) Twenty-third Annual Report and Accounts of the Press Council of India, New Delhi, for the year 2001-2002, together with the Auditor's Report on the Accounts, under section 20 of the Press Council Act, 1978.
- (b) Statement giving reasons for the delay in laying the papers mentioned at (a) above. [Placed in Library. See No. L.T.7691/03]

Memoranda of Understanding (2003-04) between the Government of India and various Shipping Companies

THE MINISTER OF STATE IN THE MINISTRY OF SHIPPING (SHRI DILIP KUMAR MANSUKHLAL GANDHI): Sir, I lay on the Table.a copy each (in English and Hindi) of the following papers:-

- (i) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Dredging Corporation of India Limited for the year 2003-2004. [Placed in Library. See No. L.T.7592/03]
- (ii) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Cochin Shipyard Limited for the year 2003-2004. [Placed in Library. See No. L.T. 7404/03]
- (iii) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Shipping Corporation of India Limited for the year 2003-2004. [Placed in Library. See No. L.T.7592/03]
- (iv) Memorandum of Understanding between the Government of India (Ministry of Shipping) and the Hindustan Shipyard Limited for the year 2003-2004. [Placed in Library. See No. L.T. 7403/03]